

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 104
(IB)-745(PB)/2021
IA/1917/2024

IN THE MATTER OF:
State Bank of India

...PETITIONER

Vs

Sh. Nawal Kishore Saxena

...RESPONDENT

Section
U/s 95 (1) of (IBC)

Order delivered on 24 .04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant :
For the Respondent :

ORDER

IA/1917/2024

None appears on behalf of the Applicant at the time of hearing of the matter. In the interest of justice, list the matter on **20.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)